

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA  
UNSTARRED QUESTION NO. 3073  
ANSWERED ON 04<sup>TH</sup> AUGUST, 2022**

**DECLARATION OF NATIONAL HIGHWAYS**

**+3073. SHRI HANUMAN BENIWAL:  
SHRI ARJUN LAL MEENA:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**  
सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Union Government proposes to issue notification to declare fifty roads with cumulative length of 4772 Kms in the State of Rajasthan as National Highways (NHs) for which in principal approval had been accorded in the past;**
- (b) if so, the time by which it would be issued and if not, the reasons therefor;**
- (c) the time by which the above mentioned development work is likely to be started thereon;**
- (d) whether the Detailed Project Report (DPR) has been prepared and submitted to the Union Government for declaring Phalodi-Nagaur-Khatu-Taranau-Narayanpura-Bhatipura-Dudu-Dausa section as NH and if so, the details thereof; and**
- (e) the date on which said DPR was prepared and submitted to the Union Government?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT & HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)**

**(a) to (e) The Ministry notifies state roads as National Highways based on traffic, economic importance, viability & other socio economic considerations from time to time taking into consideration availability of budgetary resources. The policy at the moment is under deliberation and will be implemented on finalisation.**

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